

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 10-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
AWAIT SUMMON/NOTICE				
1	R.A. 50/2020 (SUMMONS) IA/1/2020		THE CHURCH OF SOUTH INDIA REPTD BY PAUL DHANASEGARAN Vs SUNDAR RAJ S	MISS ANN MARY GREEN
HEARING ON IA				
2	O.S. 628/2014 (SUMMONS) IA/1/2014		Muniraju H A Vs Nanjundappa N L	S V R
3	O.S. 1375/2014 (SUMMONS) IA/1/2014		Sumithra Vs Narayanappa C	Vijaya Kumar S
4	O.S. 1344/2018 (SUMMONS) IA/1/2018 IA/2/2018		PRATAP D GHORPADE Vs INDRAJEET D GHORPADE	Ajay J N
5	O.S. 1654/2018 (SUMMONS) IA/1/2018		MUNINARAYANAPPA Vs PATALAPPA	JAGANNATH
LOK ADALATH				
6	O.S. 192/2018 (A.D.R) IA/1/2018 IA/2/2018		Krishnappa D Vs Subbarayappa K N	Suresh Kumar
<u>12:00 P.M - 1:00 P.M</u>				
DRAFT ISSUES				
7	O.S. 1112/2018 (ISSUES.) IA/1/2018		Nage Gowda B Vs Raju V K	B Keshava Murthy
DEFN EVIDENCE				
8	O.S. 786/2011 (EVIDENCE.) IA/1/2011		PILLAPPA Vs BEERAMMA	B.V.HONNAPPA
PLNTF EVIDENCE				
9	O.S. 72/2012 (EVIDENCE.) IA/1/2012		GOPAL.M.B. Vs LAKSHMAIAH.T.M	MAREGOWDA
10	O.S. 143/2012 (EVIDENCE.) IA/1/2012		NAGARAJAREDDY Vs NARAYANAREDDY	H.T. JAGANATHA EXPARTE
11	O.S. 1562/2012 (ARGUMENTS.) IA/1/2012		Kurshid Unnisa alias Khurshid begum Vs Mohammed Fazil alias farusabi	K.Chandranath Ariga

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12	O.S. 1329/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Kum. Deekshitha Vs Rudrappa C	V Vishwanath
3:00 P.M - 4:00 P.M				
CROSS EXAMINATION OF PW				
13	O.S. 231/2012 (EVIDENCE.) IA/1/2012		JAYARAM.K.N Vs SRINIVASA	M.V. GANESH
14	O.S. 274/2012 (EVIDENCE.) IA/1/2012		GUNDAPPA Vs PUTTASWAMY	RAJKUMAR.S.
15	O.S. 548/2012 (EVIDENCE.) IA/1/2012		JAYAMMA Vs KEMPAMMA	DAYANAND
DEFN EVIDENCE				
16	O.S. 199/2012 (EVIDENCE.) IA/1/2012		SANJEEVAIAH Vs MUTHAIAH	SATHISH.K.R. EXPARTE
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF PW				
17	O.S. 1436/2012 (EVIDENCE.) IA/1/2012	11-11-2020	Chennakeshava Vs Aswathanarayana	Shyam Prashanth
PLNTF EVIDENCE				
18	O.S. 1283/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	11-11-2020	Venkatalakshamma Vs Muniyappa	Nithin
19	O.S. 1451/2012 (EVIDENCE.) IA/1/2012	11-11-2020	Lakshamma Vs Hanumappa Reddy alias Hanuma Reddy	Padmanabha
20	O.S. 352/2013 (EVIDENCE.) IA/1/2013	11-11-2020	Kallamma Vs Ramakrishnappa	M.V.Naveen kumar
21	O.S. 400/2013 (EVIDENCE.) IA/1/2013	11-11-2020	Kamamma Vs Ashwathappa M	M Srinivasa
22	O.S. 661/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013	11-11-2020	Bharath K Vs Krishna Reddy	A and B Law Associates

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23	O.S. 1044/2013 (EVIDENCE.) IA/1/2013	11-11-2020	Anthony Raj Vs Chinnappa	R Lokesh
24	O.S. 1765/2013 (EVIDENCE.) IA/1/2013	11-11-2020	Jayappa H C Vs Rajappa H C	Y V Radha krishna
25	O.S. 212/2014 (EVIDENCE.) IA/1/2014	11-11-2020	Subbappa Vs Suresh P	Divakar
FUTHER CHIEF OF pw				
26	O.S. 665/2014 (EVIDENCE.) IA/1/2014	11-11-2020	Rathnamma Vs Ramakka	Prakash T H
CROSS EXAMINATION OF PW				
27	O.S. 838/2014 (EVIDENCE.)	12-11-2020	Rama Murthy Maddipalla Vs Anitha B	K G S
28	O.S. 1158/2014 (EVIDENCE.)	12-11-2020	Ms Octagon REp. by its Prop Lalan Kumar Vs Nagaraj M	V S
PLNTF EVIDENCE				
29	O.S. 967/2014 (EVIDENCE.) IA/1/2014	12-11-2020	Anusuyamma alias Anandamma Vs Pillavenkatamma	Manjunatha V
30	O.S. 1263/2014 (EVIDENCE.) IA/1/2014	12-11-2020	Uma Devadiga Vs Damodaran	K V N
31	O.S. 1316/2014 (EVIDENCE.)	12-11-2020	The State Bank of India Rep. by its Mananger Venkataramana N S Vs Arundathi Mahila Swasahaya Sangha Rep. by Nagaveni and Jayamma	V V K
32	O.S. 1324/2014 (EVIDENCE.) IA/1/2014	12-11-2020	Gangadharaiah Vs Narasimhamurthy	Veerakaytharaya
33	O.S. 1494/2014 (EVIDENCE.) IA/1/2014	12-11-2020	Lakkamma Vs Chikkalakkappa	G Ramana
34	O.S. 666/2015 (EVIDENCE.) IA/1/2015	12-11-2020	Rajkumar Gowda T V Vs Sonne Gowda T V	R. GOPALAKRISHNA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	O.S. 33/2019 (EVIDENCE.) IA/1/2019	12-11-2020	Puttamma Vs Chikkagullai	D M M
FUTHER CHIEF OF pw				
36	O.S. 1102/2014 (EVIDENCE.) IA/1/2014	12-11-2020	Iqbal Ahmed M S Vs Sahabuddin A	R B S
37	O.S. 619/2015 (EVIDENCE.)	12-11-2020	Bangi Muniyappa Vs Ramaiah	
AWAIT SUMMON/NOTICE				
38	O.S. 777/2010 (SUMMONS)	01-12-2020	B JAYANNA Vs MUTHAMMA AND OTHERS	RAGHU SHANKAR D
39	O.S. 1072/2011 (SUMMONS) IA/1/2011	01-12-2020	JAYALAKSHMI Vs LAKSHMANA	APPAJI
40	O.S. 1101/2014 (SUMMONS) IA/1/2014	01-12-2020	Reshma Taj Vs Sahabuddin A	R B S
STEPS				
41	O.S. 1467/2013 (SUMMONS) IA/1/2013	01-12-2020	Arasegowda K C Vs Channamma	K Krishnaswamy
SUMMONS				
42	O.S. 1463/2012 (SUMMONS) IA/1/2012	01-12-2020	Shivalingamma Vs Reddamma	G.papi Reddy
43	O.S. 1360/2013 (SUMMONS) IA/1/2013	01-12-2020	Anitha Vs Muni Anjanappa	K G Ramakrishnaiah
44	O.S. 1103/2014 (SUMMONS) IA/1/2014	01-12-2020	Iqbal Ahmed M S Vs Sahabuddin A	R B S
45	O.S. 2124/2014 (SUMMONS) IA/1/2014	01-12-2020	Venkatarama V Vs Chikkamaga	Eshwaramma
OBECTION				
46	EX 17/2019 (SUMMONS)	11-12-2020	Sugganth Rajon Vs Revanna	J P
PAPER PUBLICATION				
47	O.S. 1686/2015 (SUMMONS)	11-12-2020	Munirajamma Vs Chandrappa	M.VENKATASWAMY
STEPS				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	O.S. 509/2015 (SUMMONS) IA/1/2015	11-12-2020	Rathnamma Vs Chennamma	Prasanna Kumar
49	O.S. 523/2015 (SUMMONS) IA/1/2015	11-12-2020	Venkatamma Vs Srinivasa B K	Venkat Raju K
50	M.C. 70/2019 (SUMMONS)	11-12-2020	Anil Gangele Vs Smrita Tiwari	Suresh T L
51	O.S. 471/2019 (SUMMONS)	11-12-2020	Chaithra Vs Krishna Murthy M	KANTHARAJIAH
52	EX 25/2019 (SUMMONS)	11-12-2020	Jyotsnalatha Subramaniam Vs Usharani	B N P
53	EX 26/2019 (SUMMONS)	11-12-2020	Jyotsnalatha Subramaniam Vs Usharani	B N P
54	O.S. 606/2020 (SUMMONS) IA/1/2020	14-12-2020	SHIVARATHNA K Vs CHOKAPPA	BABU G N
AWAIT SUMMON/NOTICE				
55	EX 48/2019 (SUMMONS)	14-12-2020	Noorunissa Vs Pushpamma	E V G
56	EX 49/2019 (SUMMONS)	14-12-2020	Krishna Murthy A Vs Anjenappa	E V G
NOTICES				
57	FDP 32/2019 (SUMMONS)	14-12-2020	Munishamappa Rep. by GPA Holder M Ramesha Vs Ramaiah since died by his Legal Representatives	D V S
OBECTION				
58	M.C. 9/2020 (SUMMONS)	14-12-2020	Pradeep N Vs Navyashree	Basavarju
PF/CF				
59	O.S. 1387/2019 (SUMMONS) IA/1/2019	14-12-2020	Mala Vs Divya Natchi	V A R A
STEPS				
60	O.S. 1395/2019 (SUMMONS) IA/1/2019	14-12-2020	Nagarathna Vs Narayanappa	K S N
SUMMONS				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	O.S. 599/2020 (SUMMONS) IA/1/2020	14-12-2020	Konda Reddy P Vs Srinivasa Reddy P	Manjunath Reddy J
62	Misc 23/2018 (NOTICE) IA/1/2018 IA/2/2018	14-12-2020	Narayanaswamy B C Vs Makbulunnisa	Vijay Krishna Bhat
63	Misc 167/2018 (NOTICE)	14-12-2020	Labhuramji Vs Prakash P	S R K
64	Misc 108/2019 (NOTICE) IA/1/2019	18-12-2020	ITTINA PROPERTIES PVT LTD., REPTD BY MANU ITTINA Vs ASHOK MAKHIJA	V B S
65	Misc 159/2019 (NOTICE) IA/1/2019 IA/2/2019	18-12-2020	Muniyamma Vs Seenamma	Prakash M
66	M.C. 276/2019 (NOTICE)	18-12-2020	Varalakshmi Vs Nagesh H M	Basavaraj G
67	M.C. 292/2019 (NOTICE)	18-12-2020	Shrinivasa M Vs Anthoni Veronica A	HARSHA R.
68	M.C. 308/2019 (NOTICE)	18-12-2020	Malashree M Vs Srinivasan K S	T R Vani
69	M.C. 426/2019 (NOTICE)	18-12-2020	Shashikala M Vs Kumar	M D Kumar
70	Misc 13/2020 (NOTICE)	18-12-2020	Jayamma Vs Krishnappa M	H P Manjunatha
71	M.C. 117/2020 (NOTICE)	18-12-2020	MADHAN KUMAR V Vs PAVITHRA	B S MAHENDRA
CONCILIATION				
72	M.C. 229/2018 (A.D.R)	18-12-2020	Gaurav Mishra Vs NIL	S M Anupama
MEDIATION				
73	O.S. 1218/2015 (A.D.R) IA/1/2015	18-12-2020	Neelamma Vs Nagaraj K	M Chandrashekar

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 233/2010 (SUMMONS) IA/1/2010		MUNIYELLAPPA Vs SADASHIVA REDDY	K.C.SUDHARSHAN
2	O.S. 622/2010 (SUMMONS) IA/1/2010		R NAGAVENI Vs P ROJAPPA	K.LOKANATHA REDDY SRI.G.VEERENDRA BABU
3	O.S. 894/2010 (SUMMONS) IA/1/2010		KRISHNAMMA AND OTHERS Vs KEMPAMMA AND OTHERS	A.G.BALLOLLI
WRITTEN STATEMENT				
4	O.S. 1574/2017 (SUMMONS) IA/1/2017		Manjunath N Vs Krishna Reddy K C	
5	EX 4/2018 (HEARING)		Byregowda Vs Annamarappa, Since dead by his LRs. Pillamma	M.B. CHANDRA CHOODA
6	M.C. 80/2020 (FIRST HEARING)		Gowda J H Vs NIL	Surendra Y S
7	O.S. 1560/2016 (ARGUMENTS.) IA/1/2016		Hony Capt Velayudhan M Vs Narayanamma	
<u>12:00 P.M - 1:00 P.M</u>				
OBECTION				
8	O.S. 871/2016 (SUMMONS) IA/1/2016		Marappa Vs Munireddy	Babu D R
9	O.S. 602/2018 (SUMMONS) IA/1/2018 IA/2/2018		Suma Vs Chikkanarayanappa	P Shobha
10	O.S. 716/2020 (FIRST HEARING) IA/1/2020		RAMAKKA Vs ANJINAPPA	NANDEESH M S
11	M.C. 154/2020 (FIRST HEARING)		RAKA BANERJEE Vs NIL	SATHEESH KUMAR V
12	O.S. 1405/2016 (ISSUES.) IA/1/2016		Muttamma Vs Sandhyagappa	
13	O.S. 984/2017 (ISSUES.) IA/1/2017		Jayarama Reddy B G Vs Gowramma	S K Srinivas

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14	O.S. 676/2010 (ARGUMENTS.) IA/1/2010		M.SANDEEP AND ANOTHEER Vs KEMPAIAH	M.A.SUBRAMANI
15	O.S. 1829/2016 (ARGUMENTS.) IA/1/2016		Sharadamma Vs Renukamma	
16	O.S. 1171/2017 (ARGUMENTS.) IA/1/2017		Shanthamma Vs Anjinappa V R	H Anjana Murthy
17	M.C. 126/2018 (ARGUMENTS.)		Mayank Gupta Vs Akriti Gupta	
ARGUMENTS				
18	M.A. 37/2018 (ARGUMENTS.) IA/1/2018		Tajuddin Vs Mohammed Khan	S G Venkatachalapathy
3:00 P.M - 4:00 P.M				
19	O.S. 1024/2018 (A.D.R.) IA/1/2018		Radhamma R Vs Muniyappa	B C Rajanna
20	O.S. 404/2019 (A.D.R.) IA/1/2019		Muniraju Vs Honnamma	B D Murali
CONCILIATION				
21	O.S. 765/2018 (A.D.R.) IA/1/2018		Hari prasad T R Vs Nagamani	Y.N.S
MEDIATION				
22	M.C. 115/2019 (A.D.R.)		Sumanth V Vs Chinmayi H B	R B Rudresh
23	M.C. 320/2019 (A.D.R.)		Suresh T Vs Supriya M	G M Lokesh
24	O.S. 72/2016 (ISSUES.) IA/1/2016 IA/2/2016		Parvathamma Vs Sathyannarayana H L	L G K
25	O.S. 1204/2016 (ISSUES.) IA/1/2016		M/s Alpine Educational Foundation Vs Kowsalya Reddy R	Kumar and Kumar
26	O.S. 845/2020 (ORDERS.) IA/1/2020		TEJAS PATHI Vs SHASHIKALA S	SATISH V NAIK

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27	O.S. 853/2020 (ORDERS.) IA/1/2020 IA/2/2020		RAMAKKA Vs JAYAMMA	S NAGESH
28	O.S. 860/2020 (ORDERS.) IA/1/2020		NAGARATHNAMMA Vs NAGARAJA	G VISHWANATHA REDDY
Cases listed below are adjourned due to Covid 19				
29	O.S. 717/2010 (EVIDENCE.) IA/1/2010	01-10-2020	BHAGYALAKSHMAMMA AND ANOT Vs MAHANTHAMMA	MANJUNATHA HEGDE
30	O.S. 979/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	01-10-2020	VANI ARJUN AND OTHERS Vs NIRANJAN GUPTHA	SATHYAR ASSOCIATES
31	O.S. 981/2011 (EVIDENCE.) IA/1/2011	01-10-2020	NAGENDRA KUMAR Vs MUNIVENKATAPPA	Y.PRAKASH
32	O.S. 1002/2011 (EVIDENCE.) IA/1/2011	01-10-2020	NANJAMMA Vs GOVINDAPPA	K.C.KRISHNAPPA
33	R.A. 93/2013 (SUMMONS) IA/1/2013	16-11-2020	Bruhath Bangalore Mahanagara Palike Vs Kurlappa	S N Prashanth Chandra
34	O.S. 1219/2016 (SUMMONS) IA/1/2016	16-11-2020	Mukundan N, Rep. by GPA holder Chandrasekaran N Vs Skandakumar N	Active Law
35	O.S. 1490/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-11-2020	KRISHNAMURTHY A Vs JAYARAM	S.N. PRASHANTH CHANDRA
36	O.S. 851/2017 (SUMMONS) IA/1/2017	17-11-2020	Patalappa C since dead by Lrs Vs Poonaswamappa	
37	O.S. 971/2017 (SUMMONS)	17-11-2020	Suresh Vs Harpal Singh Puri	Y C S
38	O.S. 1011/2017 (SUMMONS) IA/1/2017 IA/2/2017	17-11-2020	Loganathan T Vs Susheelamma	Chetan Kumar
39	O.S. 1043/2017 (SUMMONS) IA/1/2017	17-11-2020	Shilpa Vs Gowramma	Bala Reddy R

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40	O.S. 1337/2017 (SUMMONS) IA/1/2017 IA/2/2017	17-11-2020	Munikrishna Vs Papamma	
41	R.A. 63/2017 (SUMMONS) IA/1/2017	17-11-2020	Nageena Vs Nageena Taj	T M C
42	O.S. 251/2018 (SUMMONS) IA/1/2018	18-11-2020	Vijayalakshmi P Vs Bengaluru Bruhath Mahanagara Palike	Basavaraju P
43	O.S. 494/2018 (SUMMONS) IA/1/2018	18-11-2020	Nagamma, Rep by PA Holder, her daughter Anusuya Vs Ramachandra	R Ravikumar
44	O.S. 671/2018 (SUMMONS)	20-11-2020	Yellamma Vs Munivenkatappa	Malluraiah
45	O.S. 723/2020 (SUMMONS) IA/1/2020	20-11-2020	MARAPPA Vs VASANTHAMMA	N Devaraj

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
10.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 987/2009
2. O.S. 262/2008	2. O.S. 636/2010
3. O.S.1082/2010	3. O.S. 1022/2012
4. O.S. 843/2012	4. O.S. 1656/2012
5. O.S. 794/2012	5. O.S. 60/2013
6. O.S. 374/2014	6. O.S. 390/2013
7. O.S. 474/2014	7. O.S. 726/2013
8. O.S. 1487/2019	8. O.S. 1763/2013
9. O.S. 1773/2019	9. O.S. 467/2014
10. Ex. 49/2014	10. O.S. 325/2016
	11. O.S. 11/2018

IV ASCJ 09.09.2020
Bengaluru Rural District, Bengaluru.

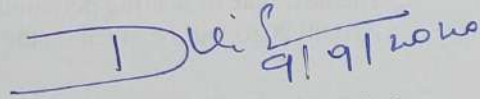
In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 10-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 2154/2005	Hearing	-----
02	OS. 3005/2006	Hearing	Sri. K.T.G
03	OS. 2172/2006	Arguments	Sri. T.M.N
04	OS. 2213/2006	Arguments	Sri. K.A.A
05	OS. 2265/2006	Arguments	Sri. T.K.R
06	OS. 826/2007	Pre- conciliation for E Lok Adalath	
07	OS. 701/2012	Pre- conciliation for E Lok Adalath	
08	OS. 1166/2013	Pre- conciliation for E Lok Adalath	
09	OS. 38/2015	Pre- conciliation for E Lok Adalath	
10	OS. 135/2016	Pre- conciliation for E Lok Adalath	
11	OS. 205/2016	Pre- conciliation for E Lok Adalath	



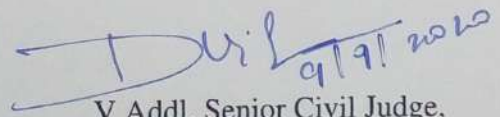
V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 724/2008	Hearing	Sri. B.C.J
02	OS. 1079/2008	Hearing	-----
03	OS. 994/2012	Arguments	Sri. K and K
04	OS. 988/2015	Arguments	Sri. S.M.Y
05	OS. 379/2016	Pre- conciliation for E Lok Adalath	
06	OS. 467/2016	Pre- conciliation for E Lok Adalath	
07	OS. 557/2016	Pre- conciliation for E Lok Adalath	
08	OS. 590/2016	Pre- conciliation for E Lok Adalath	
09	OS. 834/2016	Pre- conciliation for E Lok Adalath	
10	OS. 1110/2016	Pre- conciliation for E Lok Adalath	

NOTE :

1. Only 21 matters posted for hearing / argument are available on 10.09.2020
2. The next date of hearing pertaining to other matters posted on 10.09.2020 will be given on the same day.


V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

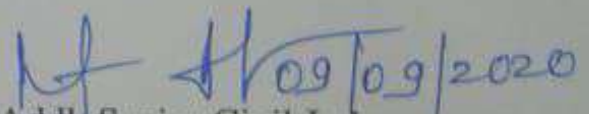
Cases Listed on 10-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1232/2006	Arguments
02	O.S. 2199/2006	Evidence
03	O.S. 91/2007	Evidence
04	O.S. 159/2007	Evidence
05	O.S. 1268/2008	Arguments
06	O.S. 1200/2012	Arguments
07	O.S. 873/2017	Hearing
08	O.S. 612/2020	Hearing
09	O.S. 785//2020	Hearing
10	M.A. 59/2020	Hearing
11	O.S. 1081/2007	Objections (V.C. at 12.30 p.m.)

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 407/2007	Evidence
02	O.S. 755/2007	Evidence
03	R.A. 76/2014	Hearing
04	O.S. 63/2014	Arguments
05	O.S. 1500/2015	Hearing
06	O.S. 292/2015	Arguments
07	O.S. 1589/2016	Arguments
08	Misc. 6/2017	Arguments
09	O.S. 211/2017	Evidence
10	O.S. 842/2020	Orders
11	O.S. 864/2020	Orders


VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru.